NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

63

T.C.S.P. No. 265/(MAH)/2017

CORAM:

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Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Vijay Elastomer Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE M.B.Shull

ORDER

TCSP 263/230-232/NCLT/MB/MAH/2017 TCSP 264/230-232/NCLT/MB/MAH/2017 TCSP 265/230-232/NCLT/MB/MAH/2017 TCSP 266/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 12.7.2017

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)